

Seventeenth Loksabha

>

Title: Regarding separate religion code for tribal population in Census 2021-laid.

**SHRI  
VIJAY**

**KUMAR  
HANSDAK  
(RAJMAHAL):**

On  
November  
11 2020,  
the  
Jharkhand  
Assembly,  
in a  
special  
session  
passed a  
resolution  
asking  
for a  
separate  
religion  
code for  
the tribal  
population  
in Census  
2021 and  
sent it to  
the  
Centre  
for  
approval  
The

naming  
of this  
code in  
the  
resolution  
is 'Sarna  
Adivasi  
Dharam'.  
The main  
purpose  
of this  
resolution  
is the  
recognition  
of the  
tribal  
identity  
in India.  
The  
followers  
of  
'Sarna'  
are  
usually  
nature  
worshippers.  
The  
Constitution  
has a

separate  
schedule,  
Fifth  
Schedule  
for the  
tribal  
population.  
Then  
why our  
religion  
has not  
yet been  
recognised?  
In the  
absence  
of any  
recognition  
of our  
religion,  
our  
population  
estimation  
is not  
accurate,  
which is  
a matter  
of serious  
concern.  
I would

like to  
draw  
your  
attention  
towards  
the fact  
that  
communities  
with  
population  
smaller  
than  
those of  
the tribal  
groups  
enjoy  
separate  
religious  
identity.  
Sarna  
Code is  
very  
important  
for tribal  
communities  
and there  
is a need  
for  
recognition

of this  
separate  
identity  
which is  
very  
much  
essential.  
Hence,  
for the  
larger  
interest  
of the  
tribe  
population  
of the  
entire  
country, I  
urge  
upon the  
Union  
Government  
to  
approve  
'Sarna  
Code for  
the  
Census  
2021, so  
that it

will have  
a  
separate  
column  
for the  
Tribal  
community,  
allowing  
members  
of these  
communities  
to  
identify  
themselves  
as  
belonging  
to a  
distinct  
religious  
community.